

(ECU 17 mln equivalent to Rs. 20 Cr. approx by way of commodity supply) has been closed by European Community (EC) w.e.f. Nov. 92. The extension phase of this earlier project is under consideration for EC assistance and the Government of Gujarat has been requested to send the necessary project documents through D/O Agriculture and Cooperation to DEA for taking up with EC.

[English]

Bank Professionals

943. SHRIMATI GIRIJA DEVI:
SHRI RAM VILAS
PASWAN:

Will the Minister of FINANCE be pleased to state:

(a) whether a number of professionals in the public sector banks have resigned to take up assignments in private sector banks and financial institutions;

(b) if so, the number thereof during 1993 and 1994 so far; and

(c) the steps proposed to be taken to check such trend ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (c). A few bank officers have taken premature retirement to join service in the financial institutions and banks in the private sector or for seeking better opportunities elsewhere. The officers of the banks have to seek specific permission from their respective institutions to join any

private sector institution. The exact number of officers who have resigned to take up assignments in private sector banks/financial institutions is not readily available. Private sector banks by their very size cannot attract and absorb any large number of officials from the public sector banks. The scale of exodus is not such as to call for any special measures to arrest the same.

[Translation]

Privatisation of Airports

944. SHRI PANKAJ
CHOWDHARY:
SHRI SOBHANADREES-
WARA RAO VADDE:
SHRI SATYA DEO SINGH:
SHRI MANIKRAO HODLYA
GAVIT:
SHRI SHIV SHARAN
VERMA:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether any proposal for privatisation of airports is under consideration of the Government;

(b) if so, the details of the works proposed to be handed over to the private sector; and

(c) the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) No, Sir.

(b) and (c). An Inter-Ministerial group was constituted to identify the areas in development of airport which can be reserved for public participation. The

group has submitted its report. The Government will take a decision on the report in due course.

[English]

Securities Scam

945. SHRI VIJOY KUMAR YADAV:
SHRIMATI GEETA MUKHERJEE:
SHRI SHRAVAN KUMAR PATEL:
SHRI SYED SHAHA-BUDDIN:
SHRI SOBHANADREES-WARA RAO VADDE:
SHRI SHARAD DIGHE:
SHRI RUPCHAND PAL:
SHRI LOKANATH CHOUDHURY:
SHRI BHAGWAN SHANKAR RAWAT:

Will the Minister of FINANCE be pleased to refer to the reply given to Starred Question No. 156 on March 4, 1994 and state:

(a) whether the Action Taken Report' on the findings, observations and recommendations of the Joint Parliamentary Committee (JPC) on Securities Scam has been prepared by the Government;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (c). The 'Action Taken Report' on the recommendations of the Joint Parliamentary Committee which enquired into the irregularities in securities and banking trans-

actions has been laid on the Table of the House on 26th July, 1994.

[Translation]

Development of Civil Aviation in Gujarat

946. SHRI CHHITUBHAI GAMIT: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the target fixed for construction and development of infrastructure of civil aviation in Gujarat during the Eighth Five Year Plan; and

(b) the details of the schemes finalised alongwith the amount earmarked for this purpose?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) and (b). The National Airports Authority have allocated Rs. 40.57 crores in the Eighth Five Year Plan for upgradation and modernisation of airports in Gujarat.

[English]

International Price Reimbursement Scheme

947. SHRI TARA SINGH:
SHRI V. SREENIVASA PRASAD:

Will the Minister of COMMERCE be pleased to state:

(a) whether the growth rate of exports has fallen due to withdrawal of the International Price Reimbursement Scheme;

(b) if so, the details thereof; and